

ha of water areas under intensive aquaculture by the end of the 7th plan;

Commissioning of a cumulative number of 45 modern fish seed hatcheries for augmenting the supply of quality fish seed for intensive fish culture;

Establishment of pilot sewage fed fish farms;

Implementation of Integrated Brackish Water Fish Farm Development Project envisaging development of brackish water farms, Brackish Water Fish Farmers' Development Agencies. Establishment of 5 pilot Brackish Water Farms and 5 pilot prawn seed hatcheries with UNDP assistance.

Disbursement of Funds to States by Coconut Development Board

2057. DR. SUDHIR ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether funds disbursed to West Bengal by the Coconut Development Board, Cochin are very low as compared to Orissa, Tamil Nadu, Kerala or Karnataka; and

(d) if so, the steps being taken for an equitable distribution of funds among the coconut growing States?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAK-WANA): (a) No, Sir. Adequate funds were provided by the Coconut Development Board to West Bengal. Out of a total provision of Rs. 14.166 lakhs during Sixth Plan, the expenditure incurred by the State Government was only Rs. 0.931 lakhs. Amount earmarked for establishment of a regional coconut nursery was also not availed of by the State Government.

(b) Does not arise.

Change in Allotment of MIG/LIG Flats

2058. PROF. NARAIN CHAND PARASHAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of applications pending with the DDA for the change in the allotment of MIG/LIG Flats for the last 3 years;

(b) if so, whether any action has been taken to expedite the change in allotment and the result thereof; and

(c) the number of applications which are pending for settlement for over (i) 3 years; (ii) 2 years, (iii) 1 year along with the details of the cases which are pending for over three years and the reasons for delay in the settlement?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) 44 applications for change of floor/locality are pending with DDA, out of which 7 are for LIG flats and 37 for MIG flats.

(b) and (c). The details are as under:-

	LIG	MIG
More than 3 years	Nil	Nil
More than 2 years	2	17
More 1 year	5	20

These cases remain pending because of non-availability of flats.

Concessional Fare between Shimla and Delhi

2059. PROF. NARAIN CHAND PARASHAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has taken any decision on the demand of the Himachal Pradesh Government for the introduction of